

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

Chivranji lat 576 / 1993 (in OA, 283/93)
 Versus U.O. 205

Date of Order	Orders
OA already listed for hearing 8/11/93	This is an M.P. (in OA. 283/93) for <u>impleading</u> 4 Respondents viz. UOI & its functionaries. A copy of this Misc. Application has already been given to the Counsel for Respondent. It is in order & D.B. Case. 50/5 8/11/93 Register & put up in Court for admission on ... 10-11-93. REGISTRAR G.A.T. JAIPUR
10.11.93 Copy of Court Order 11/11/93 Copy sent to the app on 12.11.93 and 24/11/93 Recd 11/11/93	Mr. K.L. Thawani - Counsel for petitioner Mr. U.D. Sharma - Counsel for respondents The M.P. is accepted. Counsel for the petitioner should file the amended cause title within 2 weeks. Thereafter notices be issued to the respondents newly added respondents for filing reply. The M.P. stands disposed of. The OA may be listed for hearing on 12.2.94 (O.P. Sharma) M (A) (D.L. Mehta) V.C.